

(P.T.O.)

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD  
LUCKNOW CIRCUIT BENCH  
Registration O.A. No.31 of 1991

S.K.Awasthi ..... Applicant

Versus

Union of India & Others ..... Respondents

Hon.Mr.Justice U.C.Srivastava,V.C.

Hon.Mr.A.B. Gorthi, Member (A)

(By Hon.Mr.Justice U.C.Srivastava,VC)

This application is directed against the order dated 8.10.90 transferring the applicant from the office of the Deputy Controller of Stores, Northern Railway, Alambagh, Lucknow to the office of the Deputy Controller of Stores, Northern Railway, Alambagh, Lucknow. The applicant's grievance is that although he has been transferred in the same city, in the same locality but is the subordinate office.

2. In the short counter affidavit, it has been stated that the offices are of the same Department and there is no difference in various offices particularly, the Department in which the seniority list is the same. The transfer orders are passed in exigencies of service and we do not find any good ground to interfere in the administrative matter. The applicant has put forward certain grievance and has filed his representation to the respondents. We direct the respondents to decide his representation within three weeks taking into consideration with his grievance.

This application is dismissed with the above observation. *Ans*

5th March, 1991.

A.M.

Vice Chairman